

PANAJI.

NO: DSC/HC-COVID-19/529/2020/ 4 0 65

Dated: 18th June, 2020.

28 Jyaistha, SAKA-1942.

CIRCULAR

In continuation to this Office Circular No. DSC/HC-COVID-19/529/2020/3833 dated 06/06/2020 and in view of Circular dated 16/06/2020 of Standard Operating Procedure, issued by the Hon'ble Administrative Committee of the High Court of Bombay for the functioning of all the Courts in the North Goa District, on Judicial side, the procedure for administration, including filing of cases and listing of cases etc.; shall remain the same i.e. in two shifts as per the above Circular and these arrangements shall be effective from 19th June, 2020 until further orders.

(IRSHAD AGHA)

Principal District & Sessions Judge, North Goa, Panaji.

Copy to:

- The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
- 4. The Principal District and Sessions Judge, South Goa, Margao.
- 5. The Superintendent of Police, North Goa, Panaji, with a request to circulate the above Circular dated 15/04/2020 to the concerned Police Stations.
- 6. The Collector, North Goa, Panaji.
- 7. The Inspector General of Prisons, Panaji-Goa.
- 8. The Directorate of Prosecution, Panaji-Goa.
- 9. The Superintendent of Police, CBI, ACB, Bambolim-Goa.